

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 72386/2018 in Civil Appeal No(s). 2613/2017

ARCHNA

Appellant(s)

VERSUS

DEPUTY DIRECTOR CONSOLIDATION, AMROHA AND OTHERS Respondent(s)

(Application for early hearing)

Date : 12-11-2018 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE DEEPAK GUPTA

For Appellant(s) Petitioner-in-person

For Respondent(s) Dr. Rajeev Sharma, AOR
Mr. Bhanwar Pal Singh Jadon, Adv.
Mr. Dharmendra Sharma, Adv.
Mr. Vipin Kumar Sharma, Adv.
Mr. Raghuvir Sharma, Adv.
Mr. Prashant Sharma, Adv.
Mr. Girdhari S. Chauhan, Adv.
Mr. Umesh Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Application for early hearing is dismissed.

(SANJAY KUMAR-I)
AR-CUM-PS

(KAILASH CHANDER)
ASSISTANT REGISTRAR